GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:806 ANSWERED ON:25.07.2003 TRANSFER POLICY IN REVENUE DEPARTMENT MOHAN RAWALE;UMMAREDDY VENKATESWARLU

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have formulated any strategy for posting and transfers of the officers above the rank of Assistant Commissioner in revenue service;

(b) if so, the details thereof; and

(c)the additional measures adopted to make the transfer process transparent and stop unfair means in the process?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a): Yes, Sir.

(b): The salient features of the new Transfer/Placement Policy are as follows:

(i) All transfers and postings of Group `A` officers in CBDT and CBEC shall be effected either by the Placement Committee or on its recommendations;

(ii) A posting policy has been formulated for officers at different levels;

(iii) All stations shall be categorized in three classes and tenure of stay in different classes of stay has been prescribed;

(iv) All posts in a station shall be divided into two categories viz. sensitive and non-sensitive;

(v) Guidelines for dealing with different types of compassionate issues have been laid down;

(vi) All annual transfer orders shall be issued by 30th April of that year.

(vii) The new Transfer/Placement Policy shall come into effect from 2004-05.

(viii) The transfer guidelines shall not be applicable to the transfer and postings of Chief Commissioners/Director Generals.

(c): The new policy has been given wide publicity in press and other media and has been put up on the official website also.